## NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI Dated: 11.04.2019 NOTICE

## Take notice that the following matters listed on 12.04.2019 in the Court of Chairperson will not be taken up due to non-availability of the Bench. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Contempt Case (AT) No. 15 of 2018 in Comp. App. (AT) No. 260 of 2018	Vikram Kapur & Ors. Vs. Girish kapur & Ors. <b>With</b>	Manisha Chaudhary	Saumya Gupta
2.	Contempt Case (AT) No. 17 of 2018 in Comp. App. (AT) No. 260 of 2018	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors. <b>With</b>	Saumya Gupta	Manisha Chaudhary
3.	Contempt Case (AT) No. 18 of 2018 in Comp. App. (AT) No. 261 of 2018	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors. With	Saumya Gupta	Manisha Chaudhary
4.	Contempt Case (AT) No. 19 of 2018 in Comp. App. (AT) No. 262 of 2018	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors. With	Saumya Gupta	Manisha Chaudhary
5.	Comp. App. (AT) No. 57 of 2019	Atlas Cycles (Haryana) Ltd. & Ors. Vs. Vikram Kapur & Ors.	Saumya Gupta	Manisha Chaudhary Meenakshi Singh
6.	Competition App. (AT) No. 22 of 2018 <b>Part Heard</b>	Eveready Industries India Ltd. (Eveready) Vs. Competition Commission of India &Ors. with	SagardeepRathi	Udayan Jain-R1 Manika Brar-R2 Kalyani Singh-R3
7.	Competition App. (AT) No. 28 of 2018 <b>Part Heard</b>	Shri Indranil Roy Chowdhury Vs. Competition Commission of India &Ors. with	Sagardeep Singh	Ishkanan Singh –R1
8.	Competition App. (AT) No. 29 of 2018 <b>Part Heard</b>	Shri Partha Biswas Vs. Competition Commission of India &Ors. with	Sagardeep Singh	Ishkanan Singh –R1
9.	Competition App. (AT) No. 30 of 2018 <b>Part Heard</b>	Shri Kunal Gupta Vs. Competition Commission of India &Ors. with	Sagardeep Singh	Ishkanan Singh – R1
10.	Competition App. (AT) No. 31 of 2018 <b>Part Heard</b>	Shri AmritanshuKhaitan Vs.	Sagardeep Singh	Ishkanan Singh – R1

		Competition Commission of India &Ors. with		
11.	Competition App. (AT) No. 32 of 2018 <b>Part Heard</b>	Shri SuvamoySaha Vs. Competition Commission of India &Ors. with	Sagardeep Singh	Ishkanan Singh – R1
12.	Competition App. (AT) No. 33 of 2018 <b>Part Heard</b>	Shri Anil Bajaj Vs. Competition Commission of India &Ors. With	Sagardeep Singh	Ishkanan Singh – R1
13.	Competition App. (AT) No. 34 of 2018 <b>Part Heard</b>	Indo National Ltd. Vs. Competition Commission of India &Ors. <b>With</b>	Anuj Berry	Udayan Jain-R1
14.	Competition App. (AT) No. 37 of 2018 <b>Part Heard</b>	Hemant Gupta Vs. Competition Commission of India with	A. Chakrabarty	Udayan Jain-R1
15.	Competition App. (AT) No. 38 of 2018 <b>Part Heard</b>	P. Dwaraknath Reddy Vs. Competition Commission of India with	A. Chakrabarty	Udayan Jain-R1
16.	Competition App. (AT) No. 39 of 2018 <b>Part Heard</b>	R.P. Khaitan& Ors. Vs. Competition Commission of India	A. Chakrabarty	Udayan Jain-R1
17.	Competition App. (AT) No. 71 of 2018	Planetcast Media Services Ltd Vs Competition Commission Of India & Ors With	Aakansha Kaul	Yaman Verma- R(2& 3) Udayan Jain-R1
18.	Competition App. (AT) No. 72 of 2018	Lalit Jain & Ors Vs Competition Commission Of India & Ors	Aakansha Kaul	Udayan Jain-R1

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By Order -sd/-

Registrar